

श्री जगदीश जोशी : ऐसा ही तो अच्छा है। सदन में इस पर चर्चा हो जाय, कुछ विवाद हो जाय।

श्री राजनारायण : बिल्कुल ठीक। तो समय समाप्त।

SHRI RISHI KUMAR MISHRA: I seek your protection, Sir, I have asked a very simple question and I have not got the answer. You should not allow the Ministers to get away by delivering a speech and not answering the questions that are asked. I asked a very simple question, namely, whether these health workers would be allowed to dabble in medicine and he has not given any reply to this question. This should not be allowed. Ministers should not be allowed to get away like this.

श्री राजनारायण : श्रीमन्, अगर चेयरमैन दे तो मैं इसका जवाब दे दूंगा। उन कार्यकर्तियों को इन सब बातों को करने की आज्ञा प्रदान होगी जिससे देहात के लोगों का जीवन सुधरे और उनका स्वास्थ्य सुधरे।

MR. DEPUTY CHAIRMAN: The Question Hour is over.

12.00 Noon

#### SHORT NOTICE QUESTION AND ANSWER

MR. DEPUTY CHAIRMAN: Shri Harsh Deo Malaviya, not present.

S.N.Q. 2. [The questioner (Shri Harish Deo Malaviya) was absent. For answer, vide col. infra].

#### WRITTEN ANSWERS TO QUESTIONS ..

##### Substandard Homoeopathic Medicines in C.G.H.S. Dispensaries

\*214. SHRI SYED NIZAM-UD-DIN: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government's attention has been drawn to the fact that the

homoeopathic medicines supplied to the C.G.H.S. dispensaries in Delhi are of substandard quality; and

(b) what steps Government propose to take to ensure that only medicines of standard quality are supplied to these dispensaries?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI RAJ NARAIN): (a) The homoeopathic medicines supplied to C.G.H.S. dispensaries in Delhi are not of substandard quality.

(b) Does not arise.

##### Continuance of Fertilizer Promotion Campaign during 1977-78

\*217. SHRI GOVINDRAO RAM-CHANDRA MAHISEKAR: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether Government proposed to cover more districts under the Fertilizer Promotion Campaign during the current year;

(b) whether the Central Government have received any proposal from the Maharashtra Government for including the districts of Chandrapur, Jalgaon, Pune, Ahmed Nagar and Nanded in the campaign; and

(c) if so whether the Central Government have agreed to extend the scheme to these districts; if not, what are the reasons therefor?

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA): (a) Yes, Sir. As against 53 districts taken up in Kharif, 1976 it is proposed to take up fertiliser promotion campaign in 68 districts during Kharif, 1977.

(b) and (c) After discussions with the Government of Maharashtra, additional districts of Chandrapur and Nanded have been included in Kharif 1977 fertiliser promotion campaign. The campaign has not been mounted in the districts of Jalgaon, Pune and Ahmed Nagar because the comparative level of consumption of fertilisers

in these districts is already high in relation to the irrigated area.

**Use of Drugs by the Students of Bangalore and Delhi Universities**

\*218. SHRI HIMMAT SINH:

SHRI HARSH DEO:

MALAVIYA:

SHRI SARDAR AMJAD ALI:

DR. V. B. SINGH:

SHRI JANARDHANA

REDDY:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government's attention has been drawn to recent press reports of increasing cases of drug addiction in the student community especially among the students of Bangalore and Delhi Universities; and

(b) if so, what preventive measures Government propose to take to save the student community from such addiction?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI RAJ-NARAIN): (a) and (b) There have been reports to the effect that the use of intoxicating drugs is on the increase particularly among the students. The Central Government, therefore, have appointed a Committee to *inter alia* enquire into the extent of drug addiction in the country, particularly amongst the student community and to submit its recommendation. The recommendations of the Committee are awaited.

**Ayurvedic Hospital under C.G.H.S.**

\*219. SHRI MAQSOOD ALI KHAN: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government propose to open an Ayurvedic Hospital under the C.G.H.S. in Delhi; and

(b) if so, by when it is likely to start functioning?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI RAJ-NARAIN): (a) Yes, Sir.

(b) The necessary Government sanction for setting up of a 25-bedded Ayurvedic Hospital under CGHS, Delhi, and staff required therefor has already been accorded. It will start functioning as soon as the staff is in position.

**Revoking of order debarring Government Employees for Allotment of Government Accommodation**

\*220. SHRI BHUPESH GUPTA:

SHRIMATI RATHNABAI

SREENIVASA RAO;

SHRIMATI PRATIBHA

SINGH:

SHRIMATI SUSHILA SHAN-

KAR ADIVAREKAR;

SHRI JANARDHANA REDDY:

Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) whether Government propose to revoke or modify the orders debarring such Central Government servants posted in Delhi as have built or otherwise acquired their own houses in Delhi from allotment of Government accommodation; and

(b) if so, by when a decision is likely to be taken in this regard?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): (a) and (b) A decision has been taken by Government to modify the existing orders w.e.f. 1st June 1977, making a house-owning official eligible for Government accommodation on normal terms subject to certain limits on the rental incomes from their own houses.